

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 67/16	IA 19/16 in TP 14/16	Hearing	397/ 398	Arun Bhat Vs. Banana County Resorts P. Ltd. & 4 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

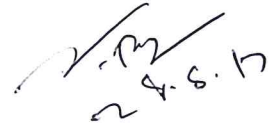
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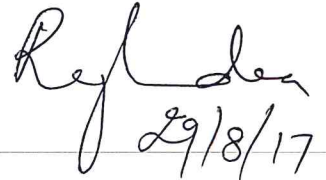
K. VENKATRAMANI
41280811

Respondent No. 5.

RAGHAVENDRA. C.R
9448207163

Counsel for Petitioner


29.8.17


29/8/17

ORDER

Counsel for petitioner is present. Counsel for respondent is also present.
No arguments advanced on behalf of R1 to R4. Hence the Tribunal treated that
there is no oral argument for R1 to R4. List it for reply if any by Counsel for
R5. Posted to 13/09/2017.


MEMBER(J)


MEMBER(T)